

PATNA HIGH COURT, PATNA

Notice

Hon'ble Court have been pleased to direct the following retired employee of the Court to submit their willingness along with their date of birth to the undersigned within a week for the assignment as Assistant in the Digitization Cell on fixed monthly honorarium of Rs.18,000/-p.m on contract basis for the period up to 31st October, 2020.

Sl.no	Name of the retired employee	Last post held
1	Sri Gajendra Nath Singh	Section Officer
2	Sri Madnendra Kishore	Section Officer
3	Sri Bholra Prasad Singh	Assistant
4	Sri Mani Bhushan Sahay	Section Officer
5	Sri Pramod Kumar Mishra	Section Officer
6	Sri Rajdeo Prasad	Section Officer
7	Sri Surendra Kumar Singh-II	Assistant

By the order of Hon'ble the Chief Justice,

Sd/-

Registrar General.

Memo.no. 38575-38589 /Accounts, Dated 26/09/2020.

Copy forwarded to Registrar(IT)-cum-CPC I/c, Patna High Court, Patna/Joint Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna/O.S.D(Computerization), Patna High Court, Patna/Section Officer, I/c ,Accounts(General) Section ,Patna High Court, Patna/Treasury Officer, Patna Secretariat Treasury, Patna (along with bill)/ A.R,In-charge, Digitization Cell, Patna High Court, Patna/Court Officer, Patna High Court, Patna/Senior Programmer,Patna high Court(for uploading the same on official website of Patna High Court,Patna) and persons concerned for information and necessary action.

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Registrar General.